GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

STARRED QUESTION NO:367 ANSWERED ON:19.12.2012 SAFETY OF NUCLEAR PLANTS Bapurao Shri Khatgaonkar Patil Bhaskarrao;Paranjpe Shri Anand Prakash

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has made any assessment of the safety of the Nuclear Power Plants (NPPs) in the country and if so, the details and the outcome thereof:
- (b) whether the safety system of NPPs in the country is at par with the standards set by the International Atomic Energy Agency (IAEA);
- (c) if so, the details thereof and if not, the reasons therefor along with the steps taken/being taken by the Government in this regard;
- (d) whether the Government proposes to create an Independent Nuclear Safety Regulatory Authority; and
- (e) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.367 FOR ANSWER ON 19.12.2012 BY SHRI ANAND PRAKASH PARANJPE: SHRI B.B. PATIL REGARDING SAFETY OF NUCLEAR PLANTS

(a) Yes Sir. The safety reviews of the Indian nuclear power plants (NPPs) are carried out by the regulatory authority, the Atomic Energy Regulatory Board (AERB). All nuclear power projects undergo an elaborate in-depth safety review during their various consenting stages, viz. siting, construction, commissioning, etc. After satisfactory review during project stage, AERB issues operating license to a NPP for a period of up to five years. During operational phase, the safety performance of NPP is monitored continuously and a consolidated safety assessment of plant is undertaken while renewing the operating license.

Safety audits of all Indian nuclear power plants against external events were also undertaken by AERB and Nuclear Power Corporation of India Ltd. (NPCIL) independently following the Fukushima accident.

(b)&(c) Yes Sir. The safety system of nuclear power plants is established and enforced in India with Safety Codes, Safety Guides, Safety Manuals and Technical documents developed by the AERB which are prepared in line with the International Atomic Energy Agency (IAEA) Safety Documents.

(d)&(e) Yes Sir. The Central Government introduced the Nuclear Safety Regulatory Authority (NSRA) Bill, 2011 in the Lok Sabha on 7 September 2011.